

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, SPECIAL BENCH (COURT – II)

Item No. 249
(IB)-137(ND)2018

IA/2397/2020, IA/2396/2020, IA/2395/2020 & IA/2335/2020
IN THE MATTER OF:

M/s. Power2SME Pvt. Ltd. ... Applicant/Petitioner
Versus
M/s. Uttam Strips Ltd. ... Respondent

Under Section: 9 of IBC, 2016

Order delivered on 21.12.2020

CORAM:

SHRI. B. S. V. PRAKASH KUMAR,
HON'BLE ACTG. PRESIDENT

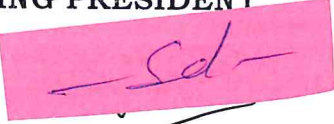
SHRI. L.N. GUPTA,
HON'BLE MEMBER (TECHNICAL)

PRESENT: Adv. Varun K Chopra with Gurtejpal Singh, Adv. for Applicant in IA No. 2335/2020
Adv. Abhishek Anand & Kunal Godhwani for ex-director
Adv Ankur Mittal, Adv Meera Murali- for the Successful Resolution Applicant/
Corporate Debtor

ORDER

List on 9th February, 2021.


(B. S. V. PRAKASH KUMAR)
ACTING PRESIDENT


(L. N. GUPTA)
MEMBER (TECHNICAL)